NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 44/2005 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2016

NAME OF THE COMPANY: M/s Liz Investments Pvt. Ltd. V/s. M/s. Far Pavillion Tours and Travels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MS. MANISHA AMBWANI (Adv) Petitioners M. Amswari

2. MS. REENA CHOUDHARY, Adn. R-3,9,10 Reply

ORDER

Pleadings in CA 99/2016 are complete.

- 2. A request for adjournment is being made by Ld. Counsel for the petitioner as the senior counsel is indisposed.
- 3. List this application for arguments on 30.09.2016.

(Ina Malhotra) Member Judicial